

Open Court

**Central Administrative Tribunal, Allahabad Bench
Circuit Bench at Nainital**

**Contempt Petition No. 331/00024/2018 in
Original Application No.331/01193/2017**

This the 27th day of August, 2018

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Pratap Singh (MES-A-4169606) aged about 62 years s/o late Bhim Singh retired as UDC r/o Deval Chaur, Post Office-Manpur (W) Haldwani, District- Nainital, Uttrakhand.

Applicant

By Advocate: Sri N.P. Singh

Versus

1. Shri Rakesh Kumar, Controller of Defence Accounts (Army), Meerut Cantt, Meerut.

Respondents

By Advocate: Sri P.K. Rai

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Heard Sri N.P.Singh, learned counsel for applicant and Sri P.K. Rai, learned counsel for respondents.

2. Sri P.K. Rai, learned counsel for respondents informed that compliance of the order passed by this Tribunal has already been made. He has filed the office order dated 24.8.2018, which is taken on record.

3. Sri N.P. Singh, learned counsel for applicant has also conceded this point. Accordingly, contempt petition is dismissed in full compliance. Notice issued to the respondent stands discharged. File be consigned.

(MOHD. JAMSHEDE
MEMBER (A)
HLS/-

(JUSTICE BHARAT BHUSHAN)
MEMBER (J)

